

[English]

**Export of Ragi**

8958. SHRI C.P. MUDALAGIRI-YAPPA:  
SHRI V.KRISHNA RAO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Council of Medical Research (ICMR) has stated that 'Ragi' is a very nutritious food;

(b) whether it is the best food especially for the diabetic patients;

(c) whether efforts are being made to export 'Ragi'; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The Indian Council of Medical Research have stated that Ragi is one of the nutritious food grains.

(b) According to the information received from the ICMR, there is some evidence that Ragi is good for diabetics.

(c) Yes, Sir.

(d) During the year 1989-90, a quota of 15,000 M.T. was announced for export out of

which Agricultural and Processed Food Products Export Development Authority had issued Ceiling Ships for a total quantity of 217.500 M.T. valued at Rs. 7.57 lacs. For the year 1990-91, a quota of 15,000 M.T. has been announced. However, no quota has been released for the current year so far.

**Handing over of D.D.A. Colonies to M.C.D**

8959. SHRI PRATAP RAO B. BHOSALE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether D.D.A. have handed over D.D.A. colonies to Municipal Corporation of Delhi for providing of civil amenities from time to time;

(b) if so, the details fo such colonies handed over as on 30 April, 1990;

(c) whether D.D.A. proposes to hand over some more colonies; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Maintenance of services, excluding horticulture services, of DDA colonies are handed over to Municipal Corporation of Delhi from time to time. The details of all such colonies handed over to Municipal Corporation of Delhi since 1976 is given as under:—

<i>Sl. No.</i>	<i>Year</i>	<i>No. of DDA colonies/pocket handed over to Municipal Corporation of Delhi</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	1976	11
2	1980	75
3.	1983	32

<i>Sl. No.</i>	<i>Year</i>	<i>No. of DDA colonies/pockets handed over to Municipal Corporation of Delhi</i>
1	2	3
4.	1989	108

(c) and (d). Another 311 DDA colonies have been identified for handing over to Municipal Corporation of Delhi for future maintenance.

#### **Medical Research Centre in Punjab**

8960. SHRI KAMAL CHOUDHRY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government propose to set up a medical research centre in Punjab;

- (b) if so, the details thereof; and  
(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN). (a) No, Sir.

(b) The question does not arise.

(c) There is no proposal under consideration of the Govt. of India to set up another Medical Research Centre in Punjab. The Indian Council of Medical Research has an Advanced Centre in Basic Reproductive Biology at the Zoology Department, Punjab Agricultural University, Ludhiana, which was set up in 1985.

[*Translation*]

#### **Stealing of New Born Babies**

8961. SHRI RAJVEER SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints registered during 1989 and till March, 1990 for stealing and exchanging new born babies in various hospitals of Delhi;

(b) the steps taken to immediately initiate legal proceedings in this regard and the progress achieved so far; and

(c) the details of the persons found guilty and the action taken against them?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) In June, 1989, one complaint was made by Shri P. Sharma that his wife has given birth to a live baby who was exchanged with a still born to the wife of Shri Sharma and there was no case of exchange of baby.

(b) and (c). Does not arise.

[*English*]

#### **Urban Basic Services Scheme**

8962. SHRI B.N. REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Urban Basic Services scheme was implemented during the Seventh Plan to enhance the survival and development of women and children of urban low income families in selected districts of the country;

(b) if so, the details of districts selected